

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MF PROCESS & SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MF PROCESS & SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11/06/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999WB2008PTC126530
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Shyam Plaza, 1st Floor IB 3, Aswani Nagar, Baguihati Kolkata Kolkata - 700159 ,West Bengal.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th January, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No.- 7, 3 rd floor, Kolkata-700033 Email- bkt9000@gmail.com M- 9433602746 IBB/IPA- 003/IP/N00229/2019-20/12679
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 th February, 2022

Notice is hereby given that the MF PROCESS & SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 28th January, 2022.

The stakeholders of MF PROCESS & SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 28th February, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date :-01-02-2022

Kolkata

Birendra Kumar Tripathi
Birendra Kumar Tripathi
Name and signature of the Liquidator

